GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3206 ANSWERED ON:14.08.2003 RETAIL OUTLETS BY PRIVATE SECTOR OIL COMPANIES DADICHILUKA VEERA GOURI SANKARA RAO;RAMSHETH THAKUR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Private Sector Oil Companies are not following the conditions laid by the Government regarding opening of Retail Outlets in remote / low service areas of the country;

(b) if so, the reasons therefor ; and

(c) the steps taken by the Government against these private sector companies and to ensure the opening of agencies / retail outlets as prescribed quota in the remote / low service areas ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (c) : Government have advised Private Sector Oil Companies namely ; M/s. Reliance Industries Limited (RIL) and M/s. Essar Oi Limited (EOL) while granting authorisation to market transportation fuels, to set up atleast 10.9% of total Retail Outlets to be set up by them, in remote and low service areas. So far, these companies have not commissioned any Retail Outlet in the country.